

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.04.2018.

PRESENT: 1. HON'BLE SHRI RAJESWARA RAO VITTANALLA, MEMBER (JUDICIAL)
2. HON'BLE DR. ASHOK KUMAR MISHRA, MEMBER (TECHNICAL)

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.180/ 2017	For filing proof of service of Notice to ROC	252(3)	Kamal Farms India Ltd.	Divya Prasad, PCS	ROC	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM


SIGNATURE

10 Divya PRASAD
9611866234

Petitioner Company
Kamal Farms India Ltd



Heard Ms. Divya Prasad, PCS for petitioner. ROC report is still awaited.
Post the case for final hearing on 11.05.2018.



MEMBER (T)



MEMBER (J)